

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1935
(To be answered on the 28th July 2016)

OPEN SKY POLICY

1935. SHRI DUSHYANT SINGH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of the Open Sky Policy as envisaged in the new civil aviation policy in reference to bilateral traffic rights;
- (b) whether the Government has proposed to rationalize the prices of Air Turbine Fuel to bring its price down to the international benchmark; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): As per National Civil Aviation Policy 2016, Government has planned to enter into an 'Open Sky' Air Service Agreement on a reciprocal basis with SAARC countries and countries with territory located entirely beyond a 5000 km radius from New Delhi. Unlimited flights above the existing bilateral rights will be allowed directly to and from major airports within the country as notified by the Government time to time. However, the points of call at other airports under the existing Air Service Agreement will continue to be honoured till the same are renegotiated.

(b) & (c): No Madam. Pricing of Aviation Turbine Fuel (ATF) is de-regulated. The Public Sector Oil Marketing Companies take appropriate decision on price of these products in line with changed in the prices in international market and other market conditions. Taxes are levied on ATF by Central Government as well as State Governments.
